

are allocated to different banks through District Credit Plans and Annual Action Plans. However, no separate scheme is being implemented by banks for increasing credit to dairy sector only.

#### Writing off of Loans to Farmers

6293. SHRI K. RAMACHANDRA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government consider writing off of the loans of farmers when they have dug wells with money borrowed from Agricultural Development Banks but the well has failed or where the well failed to yield any water inspite of sincere efforts by the farmers ; and

(b) if so, steps taken by Government to compensate farmers in such cases ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) : Farmers who borrow term loans from banks for construction of wells are sometimes unable to repay the loans due to failure of wells. In order to provide assistance in such cases, National Bank for Agriculture and Rural Development had drawn up certain guidelines and advised the State Governments to set up Failed Wells Compensation Fund. Some State Governments are already providing assistance to farmers. Government of India have since proposed to introduce a Centrally Sponsored Scheme during the Seventh Plan to assist the State Governments in setting up Failed Wells Compensation Fund to provide relief to affected farmers.

#### Formulation of National Policy on Media

6294. DR. B. L. SHALLESH : Will the Minister of INFORMATION

AND BROADCASTING be pleased to state :

(a) whether Government propose to formulate a national policy on media ; and

(b) if so, when it is likely to be finalised and details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) A meeting of media leaders is being convened to discuss the new media policy. The purpose of formulating such policy is to help the news media to play its constructive role in the task of nation building and economic development.

#### Residential Accommodation for Employees State Insurance Scheme Doctors

6295. SHRI MOHANBHAI PATEL : Will the Minister of LABOUR be pleased to state :

(a) the rules of allotment of residential accommodation for Employees State Insurance Scheme Doctors ;

(b) when these rules were framed and how many times these were amended ; and

(c) whether any seniority list is maintained and the doctors are informed so as to avoid any manipulation or malpractice ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b) : The administration of medical care under the ESI Scheme is the statutory responsibility of the concerned State Governments, except in Delhi where the ESI Corporation is directly administering the medical care. The